

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 17377/2017

U.P. AVAS EVAM VIKAS PARISHAND & ANR.

Appellant(s)

VERSUS

KEDAR MISHRA

Respondent(s)

Date : 10-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishwajit Singh, AOR

For Respondent(s)

Mr. Hemant Kumar, Adv.

Ms. Kumari Supriya, Adv.

Mr. Sumit Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the appellant to file affidavit of valuation within four weeks, as last opportunity.

Last and final opportunity is granted to the sole respondent for filing counter affidavit within four weeks.

List again on 25.7.2018.

KAPIL MEHTA
Registrar
10.5.2018

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